

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 423
Appeal No. 140/ND/252/2023

IN THE MATTER OF:

Great Green Farm House Private Limited	...	Appellant
Versus		
Registrar Of Companies Nct Of Delhi And Haryana	...	Respondent

Under Section 252(1).

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Adv. Himanshu Harbola, Adv. Rohit Rajliwal
For the Respondent :
For the RoC : Adv. Jyoti Khurana

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **04.06.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)